

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

NOTIFICATION

Dated, Shillong ___ October, 2018

NO.HCM.II/40/2017/ : As resolved by Full Court meeting held on 16th October, 2018 the High Court of Meghalaya is pleased to declare 6th November, 2018 as non sitting day in lieu whereof 17th November, 2018 which is now declared as working day in the High Court.

By Order

REGISTRAR GENERAL

Memo. NO.HCM.II/40/2017/ 5257A

Dated, Shillong 23rd October, 2018

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
11. The Court Officers, High Court of Meghalaya, Shillong.
12. The President/Secretary, High Court Bar Association, Shillong.
13. The President/Secretary, Shillong Bar Association, Shillong.
14. Notice Board.
15. Office file.


REGISTRAR GENERAL